

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF POSTS**

**LOK SABHA
UNSTARRED QUESTION NO.4424
TO BE ANSWERED ON 14TH DECEMBER, 2016**

UNCLAIMED AMOUNT IN POST OFFICES

†4424. DR. BANSHILAL MAHATO:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether huge unclaimed amount is lying in the saving accounts, public provident funds etc. in the post offices;
- (b) if so, the details of the amount lying unclaimed in various schemes, scheme and State-wise;
- (c) whether the Department of Posts is facing difficulties in settlement of the accounts due to unavailability of nominees, verification of the nominees and various other reasons;
- (d) if so, the details thereof; and
- (e) the measures taken/proposed to be taken by the Government for formulating a policy to disburse the unclaimed amount to the actual beneficiaries or their dependants without any hassles?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) to (d) The details of outstanding (unclaimed) amount in the post offices, scheme and state-wise is enclosed in **Annexure-I**. The main reasons for outstanding (unclaimed) amount are non withdrawal/ encashment of money by the depositors/ investors after maturity of investment in small savings schemes which were discontinued long back. Efforts are continued to make people aware about their unclaimed savings lying in post offices from time to time.

(e) Senior Citizens Welfare Fund was established by the Central Government which will have funds from unclaimed amount lying in Small Savings Schemes, Employees' Provident Funds, Public Provided Funds etc. which will be utilized for the welfare of senior citizens. As per para 7 (Publication of Information) of Senior Citizen's Welfare Fund Rules, 2016,

- (1) Each institution shall, before crediting the unclaimed amount to the Fund, publish the information relating to accounts in which unclaimed deposits are lying, in the manner provided under this rule.
- (2) The Institution shall identify the unclaimed amounts and prepare a list of the accounts containing details of the unclaimed amount by 30th day of September of each financial year.
- (3) The Institution shall try to contact each of the account holder of the unclaimed amount, by all reasonable means of communication, including written notice, e-mail and telephone, on at least two occasions, within a span of a period of sixty days.
- (4) The Institution shall display the list prepared under sub-rule (2) for the general information of the public, on the notice boards of the relevant offices and on the website of the Institution concerned for at least a period of sixty days, inviting claims, if any.

Contd...2/-

Annexure-I

Schemes-wise Outstanding Balances at the close of 2014-15 (INR In Lakhs)

Sl. No	Name of States	Schemes					
		1	2	3	4	5	6
		Mahila Samridhi Yojna	Fixed Deposit	15 Year Cumulative Time Deposit	Indra Vikas Patra	National Defence Bond	National Defence certificates
1.	Andhra Pradesh & Telengana	76.64	44.09	00.06	-4096.22	07.14	01.72
2.	Assam	34.46	00.00	02.68	-5558.90	00.24	-00.07
3.	Bihar	-278.54	-05.98	00.00	2192.56	00.00	00.00
4.	Delhi	00.06	-125.30	15.08	7163.36	04.02	-00.10
5.	Gujarat	360.71	-11.76	436.70	-38220.77	02.25	-12.01
6.	Haryana	08.60	00.00	234.44	440.00	-02.37	00.64
7.	Himachal Pradesh	-11.06	00.00	09.24	-249.01	02.59	16.41
8.	Jammu & Kashmir	13.70	00.06	03.43	8911.27	-01.05	03.32
9.	Karnataka	51.69	-00.30	107.36	-2998.28	-06.48	-00.04
10.	Kerala	10.72	01.22	03.85	-744.97	-00.28	-01.12
11.	Maharashtra & Goa	-12.40	01.09	90.79	-7087.64	-01.09	16.23
12.	Madhy Pradesh	-22.49	82.85	484.44	936.61	00.00	-00.01
13.	North East(Arunachal Pradesh, Meghalaya, Mizoram, Manipur, Nagaland & Tripura	28.28	00.69	02.27	-4038.00	00.03	-03.79
14.	Orissa	01.60	08.52	00.18	-1030.30	00.00	07.61
15.	Punjab	27.90	00.03	-01.27	-08.63	00.00	00.00
16.	Rajasthan	116.73	00.73	24.46	6609.40	00.00	00.66
17.	Tamil Nadu	20.72	-00.57	01.67	-458.17	00.00	-00.28
18.	Uttar Pradesh	-90.93	-186.79	00.15	-3279.18	00.00	00.59
19.	West Bengal & Sikkim	00.90	2618.56	10.67	-8147.36	06.14	-06.51
20.	Chhatisgarh	-24.05	-07.68	15.76	166249.83	00.10	-00.05
21.	Jharkhand	-16.70	00.00	00.00	-73.91	00.00	00.00
22.	Uttaranchal	01.73	00.00	00.00	-26760.61	00.00	00.00
Total		298.30	2419.48	1411.84	87363.52	11.25	23.18

Cont.....3/-

Sl. No	Name of States	7	8	9	10	11
		10 year National Defence Deposit Certificate	10 Year National Plan Savings Certificate	5 Year National Savings Certificate	National Savings Certificate (III Issue)	National Savings Certificate (IV Issue)
1.	Andhra Pradesh & Telengana	00.00	00.00	00.00	00.02	00.09
2.	Assam	00.00	00.90	00.00	00.00	11.23
3.	Bihar	00.00	00.00	00.00	00.00	15.78
4.	Delhi	00.00	00.42	-00.10	00.00	00.04
5.	Gujarat	00.25	-01.97	-00.18	103.04	-35.28
6.	Haryana	00.00	00.00	00.01	00.33	469.74
7.	Himachal Pradesh	00.00	00.01	00.01	00.46	22.96
8.	Jammu & Kashmir	00.48	00.21	-02.37	01.16	-04.87
9.	Karnataka	00.00	32.35	-22.98	-00.15	00.84
10.	Kerala	50.29	00.00	00.00	01.44	00.21
11.	Maharashtra & Goa	00.00	-07.00	315.39	-26.59	-150.40
12.	Madhay Pradesh	02.71	00.55	-00.70	-20.20	-21.90
13.	North East(Arunachal , Meghalaya, Mizoram, Manipur, Nagland & Tripura)	00.00	01.27	-00.08	00.86	-20.45
14.	Orissa	00.00	00.00	-01.68	32.90	71.19
15.	Punjab	00.00	00.00	00.00	00.00	00.00
16.	Rajasthan	00.00	00.00	00.00	-00.65	-02.57
17.	Tamil Nadu	00.00	00.00	00.00	00.00	01.60
18.	Uttar Pradesh	00.00	00.00	16.76	-00.02	00.02
19.	West Bengal & Sikkim	00.00	00.00	-00.15	-00.09	-02.42
20.	Chhatisgarh	00.56	00.00	00.00	00.00	00.00
21.	Jharkhand	00.00	00.00	00.00	00.00	00.00
22.	Uttaranchal	00.00	00.00	5695.50	00.00	00.00
Total		54.31	26.95	5999.41	92.54	355.78
